

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL**  
**SCO 147-148 SECTOR 17-C CHANDIGARH**  
**SINGLE MEMBER BENCH**  
**CAUSELIST**

Court No. : 2

Date :12/01/2018  
Day :Friday  
Time : 02:30 P.M

CORAM:

Hon'ble Dr. Devender Singh, Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	<u>MISC. MATTERS</u> ST/ROA/60344/2017 ST/60385/2017 <u>REGULAR MATTERS</u>	Millennium Manpower	C.C.E Panchkula	RAJNISH DHAMI/DR	
2	E/60784/2017	Markk Lamb International Ltd	C.C.E Faridabad I	VIKRANT KACKRIA/DR	
3	E/60790/2017	Ms L V Industries	C.C.E Jammu & Kashmir	Ram Narain & Gautam Chugh, Adv/DR	
4	E/60793/2017	Ms Naturis Cosmetics Pvt Ltd	C.C.E Jammu & Kashmir	Ram Narain & Gautam Chugh, Adv/DR	

  
Prepared By

  
Checked By

  
4.1.18  
MUKESH GUPTA  
Assistant Registrar  
CESTAT Chandigarh